(ख) उपर्युक्त कंपनी के कार्यकरण की सरकार द्वारा समीक्षा।

[पुस्तकालय में रखी गई । देखिए संख्या एल-टी-775/98.].

- ॥. (क) 1996-97 के वर्ष के लिए नेशनल रिसर्च डेवलपमेंट कारपोरेशन, नई दिल्ली का तेतालीसवां का वार्षिक प्रतिवेदन, और लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियां सहित।
- (ख) उपर्युक्त कारपोरेशन के कार्यकरण की सरकार द्वारा समीक्षा।
- (2) ऊपर (1) में उल्लिखित पत्रों को सभा पटल रप रखने में हुए विलंब के कारणों को दर्शाने वाला विवरण (अग्रेजी तथा हिन्दी में)।

[पुस्तकालय में रखी गई । देखिए संख्या एल-टि-776/98].

- Ⅲ. निन्मलिखित पत्रों की एक-एक प्रति (अग्रेजी तथा हिन्दी में) :-
 - (i) 1996-97 के वर्ष के लिए कन्सलटेंसी डेवलपमेंट सेंटर, नई दिल्ली का ग्यारहवां वार्षिक प्रदिवेदन और लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन सहित।
 - (ii) उपर्युक्त सेंटर के कार्यकरण की सरकार द्वारा समीक्षा।
 - (iii) ऊपर (i) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारणों को दर्शाने वाला विवरण।

[पुस्तकालय में रखी गई।(i) से (iii) तक के लिए देखिए संख्या एल.टी. 777/98]

- I. Report and Accounts (1996-97) of the Metallurgical and Engineering Consultants (India) Limited, Ranchi and related papers.
- II. Report and Accounts (1996-97) or the Hindustan Steelworks Construction Limited, Calcutta and related papers.
- III. Report and Accounts (1996-97) of the Sponge Iron India Limited, Hyderabad and related papers.

- IV. Report and Accounts (1996-97) of the Bharat Refractories Limited, Bokaro (Bihar) and related papers.
- V. Report and Accounts (1996-97) of the Bharat Gold Mines Limited, Ooragaun (Karnataka) and related papers.
- VI. Report and Accounts (1996-97) of the MSTC Limited, Calcutta and related papers.

THE MINISTER OF STEEL AND MINES (SHRI NAVEEN PATNAIK): Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) (a) Twenty-fourth Annual Report and Accounts of the Metallurgical and Engineering Consultants (India) Limited, Ranchi, for the year 1996-97, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-679/98]

- (ii) (a) Thirty-third Annual Report and Accounts of the Hindustan Steelworks Construction Limited, Calcutta, for the year 1996-97, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Governmnt on the working of the above Company.

[Placed in Library. Sec No. LT-677/98]

(iii) (a) Twenty-second Annual Report and Accounts of the Sponge Iron India Limited, Hyderabad, for the year 1996-97, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Governmnt on the working of the above Company.

[Placed in Library. Sec No. LT-681/98]

- (iv) (a) Twenty-third Annual Report and Accounts of the Bharat Refractories Limited, Bokaro Bihar, for the year 1996-97, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-67&98]

- (v) (a) Twenty-fifth Annual Report and Accounts of the Bharat Gold Mines Limited, Oora-gaun (Karnataka), for the year 1996-97, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-68298]

- (yi) (a) Thirty-second Annual Report and Accounts of the MSTC Limited, Calcutta, for the year 1996-97, together with the Auditors" Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.

II. Statement (in English and Hindi) giving reasons for the delay in laying the

papers mentioned at (I) above. [Placed in Library, See No. LT-67S98]

- I. Report and Accounts (1996-97) of the Hindustan Latex Limited, Thirvananthapuram and related papers.
- II. Report and Accounts (1995-96 and 1996-97) of the Various Medical In stitutes and Hospitals and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHIL-MALAI): Sir, I lay on the Table:—

- I. (1) A copy each (in English and Hindi) of the following papers under subsection (1) of section 619A of the Companies Act, 1956:—
 - (i) Annual Report and Accounts of the Hindustan Latex Limited, Thiruvanan-thapuram, for the year 1996-97, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (ii) Review by Government on the working of the above Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. For (1) and (2) See No. LT-572981

- II. A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Annual Report and Accounts of the Gujarat Cancer and Research Institute, Ahmedabad, for the year 1996-97, together with the Auditors' Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.